

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

26. C.P.(IB)-3227(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.12.2019**

NAME OF THE PARTIES:- M/s. Savlon Aircon Pvt Ltd

V/s

M/s. Shapoorji Pallonji And Company Pvt Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the respondent present. There is no representation from the
petitioner list this matter on 29.01.2020 for further consideration.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

/SUNIL/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)